

NATIONAL COMPANY LAW TRIBUNAL  
राष्ट्रीयकंपनीविधिअधिकरण  
CUTTACK BENCH  
कटकखंडपीठ

ORDER OF THE HEARING ON 31<sup>st</sup> JANUARY, 2024, 10:30 A.M.

CP No. 38/CB/2023

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Dewan Promoters & Real Estae Pvt. Ltd. -Vs- ROC, Orissa
Under Section	252 (3)

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Rahul Agarwal, CS

For Respondent (s)

Mr. Ujjwal Kumar, Company Prosecutor.

**ORDER**

Both sides counsel present. Matter heard and reserved for order.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**